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The National Pavilion coveered an area of 426 sq. metres and the display area of Specialised Commodity Halls was 308 sq. metres. Sixtly six Indian firms and organisations displayed their products in the National Pavilion snd twenty firms participated in the Specialised Commodity Halls.

3. According to preliminary reports received from the Fair, orders worth about Rs. 28 million were booked in respect of nigerseed, sesame seeds), oil cakes, tea, crushed bones and valve-guides. The business under negotiation is reported to be over Rs. 30 million mainly for items like textiles? food and marine products, handtools, machine tools, sanitary fitting and electronic items. Orders of about Rs. one million are expected for new items like sports goods, coir products, leather shoe upper and electronic calculators.

S.B.I, enquiry into loan scandal at Sonepat

693. SHRI RABI RAY: Will the Minister of REVENUE AND BANKING be pissed to state:

(a) 'whether it is a fact that the State *ank of India had advanced huge amours as loan to industrialists at Sonepat who disappeared after taking the I<mn;

(b) '.f so, whether the officials of the State Bank are enquiring into this loan wandal; and

(c) ^hat is the result of the en-quiryY

THK MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) to (c) In accordance with the practices and usages customary amongst bankers and also in accordance with the provisions contained in the State Bank of India Act, 1955, information relating to affairs of constituents of banks cannot be divulged.

Thn State Bank of India has however reported that in the case of one of th<* borrowing units of its Sonepat bramh, the persons managing the

unit are at present not traceable. The bank has further reported that while no enquiry is being held by it of any loan scandal, it is taking the usual steps to recover its advances to this unit.

Trade talks with Tanzania

694. SHRI D.N. DWIVEDI: Will the Minister of COMMERCE be pleased to state:

(a) the bro*d features of the trade talks held recently between India and Tanzania; and

'(b) whether India has been approached to set up large-scale as well as small-scale industries in Tanzania?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) and (b) Presumably the hon'ble Member is referring to the Indo-Tanzanian talks held in New Delhi in January, 1976 in connection with the first meeting of the Indio-Tanzanian Joint Commission. A statement showing the highlights of the talks is attached

Statement

The high lights of the under standing reached during the deliberations in the Indo-Tranzanian Joint Commission are as follows:

(1) The two countries have empasi-sed the importance of co-operation by developing countries as provided in the Resolutions adopted at the Lima-Conference of the Non-Aligned nations.

(2) The two conutries will collaborate in the expension of a Salt project in Tanzania, setting up of a water pums manufacuring plant for agricultural use and establishment of prototype traning.cum-production centres

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for development of small scale industries in the field of agro-industries, textiles, minerals based industries.

(3) A review, of Indo. Tanzania tradr was made and the two sides reached an understanding or a common approach to the problem of marketing and processing of raw cashew-nuts and cooperation in setting up of the Tea Commodity Community and a Cardmuom Community.

(4) Economic and teachnical coo-pera[^]m in depution and training of railway experts, poilots and ground engineers, contruction engineers, agricultural scientists and experts in ceme»tfc industry and small scale industries will be expanded. India will train commercial pilots and ground engirv«rs as well as afford training facilities for Tanzanian personnel in in-plknt and institutional training in small scale industries, railways in scientific institutions, Indian experts will be made available the field of railways, construction engineering, and agricultural research.

Amalgamation of rural financial institutions

695. SHRI D.N. DWIVENDI: Will the Minister of REVENUE AND BANKING be pleased to state whether Government have any propsal to am. algaruate all rural financial institu tions?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF RE-VENUE AND BANKING (SHRI PRANAB MUKHERJEE): There is no p-»>posal to amalgamate all rural financial institutions.

Decli # in India's foreign exchange reserves

696, SHRI D.N. DWIEDI: Will the Minister of FINANCE be pleased to state:

(a) whether there has been a marked dwline in India's foreign exchange *eserv«s; *tad*

(b) if so, what remedial measures are proposed to be taken in this regard'

THE MINISTER OF FINANCE. (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

Retirement of Officers in the Ministry of Tourism and Civii Aviation and its Corporations

697. DR, Z. A. AHMAD: SHRI BIR CHANDRA DEB BURMAN : SHRI BHUPESH GUPTA: SHRI JAGJIT SINGH ANAND:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of officials in the Ministry and the Corporations under its administrative control, which have been compulsorily retired from service after the proclamation of Emergency;

(b) the designation of the officials against whom enquiries have been completed or are pending; and

(c) the reasons for which these officials have not been removed from service especially when enquiries are pending against them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) : (a) to (c) The information is being collected and will be supplied to the Sabha.

Implementation of 20-Point programme

698. SHRI LAKSHMANA MAHA-PATRO: SHRI YOGENDRA SHARMA: SHRI JAGJIT SINGH ANAND:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the steos taken by the Ministry and the Corporations under its administrative control to implement the 20-Point programme of the Prime